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Assam Agricultural Income-Tax (Amendment) Act, 1954 03 of 1954

[12 March 1954]

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PREAMBLE

An

Act

to amend the Assam Agricultural Income-Tax Act, 1939 Whereas it is expedient to amend the Assam Agricultural Income-Tax Act, 1939 (Assam Act IX of 1939), hereinafter called the principal Act, in the manner hereinafter appearing; It is hereby enacted as follows: -

1. Short title, extent and commencement :-

- (1) This Act may be called the Assam Agricultural Income-Tax (Amendment) Act, 1954.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force with effect from 1st April 1954.

2. Amendment of section 6:-

The proviso to section 6 of the principal Act, shall be deleted.